

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/96(CHE)/2023

PETITION NUMBER : CP(CA)/124(CHE)/2022

NAME OF THE APPLICANT : Bhawarlal Bhagrajji & 4 others

NAME OF THE RESPONDENT(S) : M/s. Jindutt Safe Vaults Pvt Ltd & 5 others

**UNDER SECTION : Sec 242(4) of CA, 2013 r/w Rule 11 & 32 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. A. Vikas for the Applicant.

Due to technical difficulties the Applicant Counsel is not audible.

List the Application for hearing on **04.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk